

2014
High Court, Appellate Side,
Calcutta

NOTIFICATION

No. 5205 -A


Dated: The 25th November, 2014

The following 10 (ten) Officers of the West Bengal Judicial Service, now posted in the places as mentioned against each of their names in the appropriate Column duly appointed on promotion, in the cadre of District Judge (Entry Level), are hereby posted on regular basis, in the places as mentioned against each of their names in the appropriate Column of the Schedule below :

SCHEDULE

<u>SL. NO.</u>	<u>NAME OF THE OFFICER</u>	<u>PRESENT PLACE OF POSTING</u>	<u>NEW PLACE OF POSTING ON PROMOTION</u>
1.	Smt. Madhuchhanda Bose	Additional District & Sessions Judge, FTC-2, Bichar Bhawan, Calcutta.	Additional District & Sessions Judge, (Re-designated) Court, Bankura vice Shri Apurba Sinha Roy.
2.	Sri Tarak Nath Bhagat	Additional District & Sessions Judge, FTC-2, Barrackpore, North 24 Parganas.	Additional District & Sessions Judge, 13 th Court, Alipore, South 24 Parganas vice vacant Court last presided over by Shri Shyam Sundar Chattopadhyay.
3.	Shri Sanjeev Kumar Sharma	Additional District & Sessions Judge, FTC-1, Sealdah, South 24 Parganas.	Additional District & Sessions Judge, 1 st Court, Sealdah, South 24 Parganas, vice Shri Ashis Kumar Sikadar.
4.	Sri Prabir Kumar Misra	Additional District & Sessions Judge, FTC-4, Barasat, North 24 Parganas.	Additional District & Sessions Judge, 1 st Court, Barasat, North 24 Parganas.
5.	Sri Ashis Kumar Hazra	Additional District & Sessions Judge, FTC, Rampurhat, Birbhum.	Additional District & Sessions Judge, Rampurhat, Birbhum vice Shri Sankar Kumar Ghosh.
6.	Sri Somnath Chakraborti	Additional District & Sessions Judge, FTC-2, Malda.	Additional District & Sessions Judge, 4 th Court, Malda vice Sri Monojyoti Bhattacharyya.
7.	Sri Debabrata Mukherjee	Additional District & Sessions Judge, FTC-1, Howrah.	Additional District & Sessions Judge, 15 th Court, Alipore, South 24 Parganas vice vacant Court last presided over by Shri Sunirmal Dutta.

8.	Sri Samyajit Mukhopadhyay	Additional District & Sessions Judge, Siliguri, Darjeeling.	Judge, Special Court (E. C. Act)-cum-ADJ, Burdwan vice vacant Court last presided over by Mir Hasmat Ali.
9.	Smt. Sutapa Saha	Additional District & Sessions Judge, Raigunj, Uttar Dinajpur.	Judge, Special Court (E. C. Act)-cum-ADJ, Balurghat, Dakshin Dinajpur vice Smt. Sanghamita Mukherjee (Under Order of Suspension).
10.	Shri Manas Ranjan Sanyal	Additional District & Sessions Judge, FTC, Suri, Birbhum.	In the newly created 2 nd Court of Additional District & Sessions Judge, Durgapur, Burdwan.


Debi Prosad Dey
Registrar (Judicial Service)
High Court, A.S., Calcutta

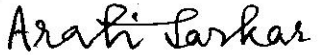
Memo No. 5206 -A.

Forwarded to the **Superintendent, Government Printing**, West Bengal, for early insertion in the Calcutta Gazette.

High Court, Civil

The 25th November, 2014

By order of the High Court,



First Assistant Registrar

Memo No. 5207 -A to 5214 -A.

Copy forwarded to the **District & Sessions Judges of (i) South 24 Parganas at Alipore (ii) North 24 Parganas at Barasat, (iii) Birbhum, (iv) Malda, (v) Howrah, (vi) Darjeeling, (vii) Uttar Dinajpur at Raigunj and (viii) Chief Judge, City Sessions Court, Calcutta**, for information with the intimation that the appointment of the aforementioned officers is in the interest of public service.

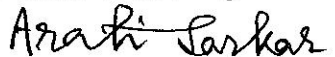
The concerned District Judge/Chief Judge is requested to direct the concerned officer/officers as per above schedule, to join his/her/their respective new assignments immediately, delivering charge of his/her/their respective Courts and offices to such an officer/officers as may be nominated by him/her, after ascertaining that the officer/s whom he/they is/are to succeed has/have made over or, is/are ready to make over charge there.

Mere submission of representation will not construe to be the reason or ground for not joining the new place of posting.

High Court, Civil

The 25th November, 2014

By order of the High Court,



First Assistant Registrar

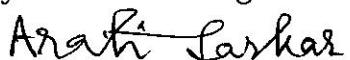
Memo No. 5215 -A to 5216 -A.

Copy, with copy of the above endorsement forwarded to the **District & Sessions Judge of (i) Dakshin Dinajpur at Balurghat and (ii) Bankura**, for information and necessary action.

High Court, Civil

The 25th November, 2014

By order of the High Court,



First Assistant Registrar